

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No.4686/2015
MA No.242/2017**

New Delhi this the 25th day of August, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (J)
Hon'ble Mr. Raj Vir Sharma, Member (A)**

Manohar Singh Chana

Age 72 years

Ex-ACIO-II

S/o Late Shri Sampuran Singh

B-33, Bhagwati Garden

Uttam Nagar

New Delhi -59.

... Applicant

(By Advocate: Applicant in person)

VERSUS

1. Union of India through
The Secretary
Ministry of Home Affairs
North Block, New Delhi -1.
2. The Director
Intelligence Bureau (MHA)
North Block, New Delhi -1.
3. NTPC Ltd.
7, SCOPE Complex
Lodhi Road, New Delhi-3
Through: its Chairman & Managing Director. ...Respondents

(By Advocate:Shri Gyanender Singh for official respondents
Shri Sanjay Rawat for NTPC.)

O R D E R (Oral)

Hon'ble Mr. Shekhar Agarwal, Member (A):

Heard the parties.

2. The applicant retired from NTPC and reliefs sought are against the NTPC.
3. Learned counsel Shri Sanjay Rawat for NTPC submitted that NTPC is not a notified organisation and hence this Tribunal has no jurisdiction. We

agree with him and dismiss the OA for want of jurisdiction. However, the applicant is at liberty to avail his remedies, in accordance with law.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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